

श्री सभापति: आप जो कुछ कहना चाहते हैं कहिये ।

श्री राजनारायण : मैं निहायत अदब के साथ अर्ज करना चाहता हूँ कि माननीय मंत्री जी इस बात का साफ जवाब दें कि वह जमीन हमारी है या नहीं अगर वे साफ जवाब नहीं देते हैं तो उन्हें दूसरे दिन इसका जवाब देना होगा ।

सरदार स्वर्ण सिंह : क्या सवाल पूछा है ?

श्री गोडे मुराहरि (उत्तर प्रदेश) : सवाल यह है कि 15 अगस्त 1947 को यह भूमि भारत भूमि का अंग थी ? अगर थी तो फिर आज सरकार आकर कहती है कि 5 अगस्त को हमारी फौजें वहाँ पर नहीं थीं । तो यह सरकार की जिम्मेदारी है कि क्यों नहीं थीं ? वहाँ पर यह कहना कि वह भूमि 30 एकड़ है, 36 एकड़ है या 40 एकड़ है, इससे कोई फर्क नहीं पड़ता है । सवाल तो यह है कि तुमने अपनी भूमि की रक्षा नहीं की तो क्यों नहीं की ?

श्री सभापति : गोडे मुराहरि साहब, अब आप मुझे आगे जाने दीजिये ।

श्री राजनारायण : इसका जवाब नहीं

## II. REPORTED SMUGGLING OF CHINESE ARMS INTO WEST BENGAL

SHRI M. P. BHARGAVA (Uttar Pradesh) : Sir, I call the attention of the Minister of Home Affairs to the reported recent smuggling of Chinese arms into West Bengal.

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI P. S. NASKAR): Sir, the Government have no information confirming reports of foreign arms "being smuggled into West Bengal.

SHRI M. P. BHARGAVA : May I know whether the question was referred to the Government of West Bengal and their reaction got about this question?

SHRI P. S. NASKAR: Yes, Sir. We collected information from the West

Bengal Government and my answer is based on the report from West Bengal Government.

SHRI M. P. BHARGAVA : May I know whether the report in "The Times of India" was brought to the notice of the Government of West Bengal and if that report was incorrect may I know whether any contradiction was issued because such items of news are apt to cause a lot of harm in the country if not contradicted.

SHRI P. S. NASKAR: I have seen the report in a newspaper in Delhi but I do not think any contradiction has been issued so far but I think the question that has been put by the hon. Member today might get full publicity.

SHRI BHUPESH GUPTA (West Bengal): The matter is a little more serious than what is made out to be. Just on the eve of the general strike and hartal which passed off very peacefully and magnificently yesterday a canard was put across that the West Bengal people were getting arms from Pakistan and China and many things were said in this connection. In a number of papers this dirty lie appeared in order to malign our people and the movement. Now I should like to know why when this report appeared the Central Government did not hold investigations to find out how this report came to be published. Sir, I tell you even yesterday, as the strike was progressing peacefully and we were getting reports, some people were spreading it in the Central Hall and elsewhere that peace will not be maintained because some people had prepared them for violence, left Parties' and so on ...

SHRI G. MURAHARI (Uttar Pradesh) : The Congress itself prepared them.

SHRI BHUPESH GUPTA: Naturally. I am not saying it. I want an investigation because I can even name the person. For the last several days we have been subjected to the limit of our endurance to such canards and lies to defame our movement and our people. How is it that the West Bengal Government and the Central Government did not institute immediate enquiries? It is very serious.

SHRI SYED AHMAD (Madhya Pradesh) : What is the question ?

MR. CHAIRMAN: I think there is a valid question.

SHRI BHUPESH GUPTA: It was necessary. He interrupts because he has nothing else to do. Good, interrupt. Now, the position is this. Was it not necessary, in the first instance, to hold an immediate investigation, ask the newspaper editors for the source of the information if they would give it and on the basis of that do something or at least do announce on the eve of the strike that according to the knowledge of the Government it was all false and set the matter at rest? Therefore, I would request that in future the Government should be a little more fair in such matters. Political opponents should not be berated in this manner and sought to be maligned in this manner and the Government should not act in this manner when things go on peacefully. The strike was peaceful. In fact, no Chinese arms had been shown. Of course, it is good you have said it. All the same it is necessary to do it.

SHRI P. S. NASKAR: I do not want to give any reply to the hon. Member, Mr. Bhupesh Gupta, but I want to give a little more information as a supplementary that since the 10th March, 1966 certain raids were carried out by the West Bengal Government in West Bengal and certain arms have been found out. Our investigations suggest that they have not been smuggled either from China or from any other foreign country, but certain arms have been found out.

SHRI BHUPESH GUPTA: Well, I know the Congress people have illegal arms, many of you.

MR. CHAIRMAN: It is enough.

SHRI G. MURAHARI: Just now the Minister has said that certain arms have been found out. I would like to know from the Minister whether it is not a fact that Mr. P. C. Sen, the Chief Minister of West Bengal for the last one week has been inciting people to civil war, because he has been asking certain vigilance corps, or whatever it is, to take up arms and use the arms and guns which they have and he has also promised protection for them? *(Interruption)* May I know whether it is not a fact that it may be that this kind of people are preparing arms in Bengal?

SHRI P. S. NASKAR: I repudiate the hon. Member.

श्री राजनारायण (उत्तर प्रदेश) : श्रीमन्, ...

MR. CHAIRMAN: I think we have had enough.

श्री राजनारायण : श्रीमन् एनफ नहीं हुआ ।  
यह वहाँ की शांतिप्रिय मूवमेंट को बदनाम करने की बात है ।

### III. REPORTED EXISTENCE OF A SPY-RING IN THE NORTHERN HILL DISTRICTS OF UTTAR PRADESH

SHRI B. K. P. SINHA (Bihar): Sir, I beg to call the attention of the Minister of Home Affairs to the reported existence of a spy-ring in the Northern Hill districts of Uttar Pradesh.

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI P. S. NASKAR): Sir, the Government have no information confirming reports of the existence of any spy-ring in the Northern Hill districts of Uttar Pradesh.

SHRI B. K. P. SINHA: May I know if it has been brought to the notice of the Government that an Ashram—Ashram means a place where Hindu ascetics live—known as 'Kailasananda Ashram' near Lakshman Jhoola, a very sacred place for Hindus, was searched and a powerful transmitter was found inside that Ashram and the head of the Ashram was arrested? Also, it has been reported—I hope after that report Government took care to investigate it—that a gentleman of German origin—I do not know what his nationality is—was found in the northern prohibited areas bordering on Tibet and on his person also a transmitter was found. May I know if Government have investigated these reports and, if not, why not and on what basis the reply has been given that there is no spy-ring? What is Government's conception of a spy-ring?

SHRI P. S. NASKAR: Government have no information about the existence of any spy-ring in the Northern Hill districts of U.P., as I said earlier, but it has been learnt from the State Government that two unlicensed trans-receiver sets were recovered from an Ashram near Lakshman Jhoola, Rishikesh. Since the operation of such receivers was without a licence.